

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b) Yes, Sir. As per the reports furnished by the Government of Uttar Pradesh, four persons were killed in the disturbances at Tanda (Faizabad) and there were two deaths in the disturbances which took place in Bahraich city. The State Government have informed that an amount of Rs. 1,35,000 in case of Tanda disturbances and an amount of Rs. 20,000 in Bahraich City have been provided by way of financial relief.

**Transportation of Tallow to Rajasthan, U.P., Delhi from Mewat**

1037. SHRI SATYA PAL MALIK:

SHRI RAMESHWAR SINGH:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the press report which appeared in the *Financial Express* of 26th September, 1983 regarding illegal transportation of tallow (both cow and buffalo) to Rajasthan, Uttar Pradesh, Delhi from Mewat for sale to Vanaspati manufacturers; and

(b) if so, what action Government have taken or propose to take in the matter?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI):

(a) Yes, Sir. The facts of the report are being ascertained.

(b) Does not arise.

**Amendment of the Wild Life (Protection) Act, 1972**

1038. SHRI BIJOY KRISHNA HANDIQUE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that various species of wild life are on the verge of extinction; and

(b) whether Government propose to make the provisions of the Wild Life (Protection) Act, 1972 more effective to deal with the poachers?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) 253 species and sub-species of wild fauna are included in Schedule I of the Wild Life (Protection) Act, 1972. Of these, Chetah, Mountain quail, Jardons Courser, Pink-headed Duck and Forest Spotted Owlet are reported to have become extinct. The rest are being provided total protection and are not reported to be on the verge of extinction.

(b) Enforcement of the provisions of the Wild Life (Protection) Act, 1972, in the field is the direct responsibility of the State Governments who have been advised to deal strictly with poachers under the existing provisions of the Act.

**Red Book on Endangered Species Wild Life in Regional Languages**

1039. SHRI BIJOY KRISHNA HANDIQUE: Will the PRIME MINISTER be pleased to state:

(a) whether in line with the Red Book on Wild Life in Danger published by the International Union for Conservation of Nature, Government contemplate to bring out a similar book in regional languages enlisting the endangered species of wild life to create awareness for conservation among the people; and

(b) whether Government propose to make the book available to the people at cheaper price?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) and (b) The Zoological Survey of India and the Botanical Survey of India are already engaged in preparing publications covering the threatened and endangered wild animals and plants on a Country-wide basis. There is no proposal, at present, to prepare Red Data Books in regional languages.